

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5618

ANSWERED ON:29.04.2010

TERROR ATTACK IN J K

Reddy Shri Anantha Venkatarami;Viswanathan Shri P.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there has been a terror attack on 9 rail tracks in Jammu and Kashmir (J&K) recently;
- (b) if so, the details of loss of life and property in this regard; and
- (c) the precautionary steps taken by the Railways to curb such incidents?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a)&(b): Yes, Madam. On 01.04.2010, at about 21.26 hrs, an explosion took place on Railway track at KM. No. 43/9 near Railway Bridge No. 74 between Awantipora and Kakapora Railway stations in Kashmir Valley. Due to the explosion, 02 feet rail track including track fittings worth Rs. 30,000/- was damaged. No casualty or injury to any passenger / Railway employee has been reported. Government Railway Police / Awantipora has registered a case vide crime no. 01/2010 under section 3/4 Explosives Act, 153 of the Railways Act and 3 of Prevention of Sabotage Act against unknown persons.

(c): 'Policing' being a State subject, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains is the statutory responsibility of the State Police through the Government Railway Police (GRP).

The following precautionary steps are being taken to curb such incidents:-

1. GRP staff have been deployed for track patrolling.
2. Regular coordination meetings are being held with State Police, GRP and Intelligence Agencies to share intelligence.
3. All passenger trains running in Kashmir Valley are being escorted by RPF and RPSF personnel from originating station to destination station.